GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:967 ANSWERED ON:28.11.2011 PRE-MATRIC SCHOLARSHIPS TO CHILDREN OF SAFAI KARAMCHARIS Azad Shri Kirti (Jha)

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds sanctioned, released and utilized under the centrally sponsored scheme of pre-matric scholarship for children of those engaged in unclean occupation (Safai Karamchari) during the last three years, State-wise;
- (b) the number of students benefited therefrom during the said period State/Union Territory-wise;
- (c) whether there is a mismatch between the funds released and utilized under the scheme;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government to ensure effective implementation of the scheme in a time bound manner?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

- (a) and (b): The State-wise detail of Central assistance released and number of beneficiaries covered under the Pre-Matric Scholarship Scheme for children of those engaged in 'unclean' occupations during the last three years is given in the enclosed Statement.
- (c) and (d): The Central assistance is released to State Governments/ Union Territory Administrations (UTs) on the basis of proposals received from them during each financial year. The release of Central assistance is subject to receipt of complete proposals including utilization certificate etc.
- (e): The State Governments/ UTs have been advised to take appropriate action for regular and timely payment of scholarship to the students, ensure that the scholarship money is paid to students through their individual accounts in post-offices/banks, and to designate Grievance Redressal Officers (GROs) at the State and District level to redress scholarship related grievances of students.

The implementation of the Scheme is also reviewed in the Conference of State Welfare Ministers/ Welfare Secretaries organised by the Ministry and during visits of nodal officers of the Ministry in the States.